

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 08.07.2016

OA No. 291/00443/2016

Mr. P.N. Jatti, counsel for applicant.

1. The matter relates to certain payments to the applicant.
2. Heard. Counsel for applicant submits that vide letter dated 03.06.2013 (Annex. A/2), the applicant was asked to expedite certain information and submit bank pass-book so that the payment of PF could be made to the applicant. The applicant submitted the relevant information vide communication dated 23.06.2015 (Annex. A/1) but almost after a year of submitting the information, the said payment has not been made. Counsel for applicant submits that directions may be given to the respondents to make the due payments expeditiously to the applicant.
3. Considered the aforesaid contentions and perused the record. Vide Annexure A/1, the applicant appears to have submitted the relevant information as required by the letter dated 03.06.2013 (Annex. A/2). In view of the above position and contentions of the counsel for applicant, it is felt that the interest of justice would be served if the respondents are given the directions to make the due payments within a certain prescribed time.
4. Accordingly, the respondents are directed to make the due payments to the applicant in accordance with the law within a period of three months from the date of receipt of a copy of this order. The applicant is also directed to submit a copy of this order along with copy of the paper book/OA to the respondents within 10 days from today so that the respondents can take appropriate action.

5. However, the applicant would be at liberty to approach the appropriate forum as per law in case any grievance remains after the action taken by the respondents.

6. In view of the limited relief being granted, the requirement of issuing of notices to the respondents is dispensed with.

The Original Application is disposed of with the above directions at admission stage itself. No order as to costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat